

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 7923/2021, in Civil Appeal No(s). 1866/2018

SHIVAM HAND MADE PAPER

Appellant(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.
IA No. 7923/2021 - INTERVENTION/IMPLEADMENT)

Respondent(s)

Date : 04-03-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Appellant(s) Mr. E. C. Vidya Sagar, AOR

For Respondent(s) Mr. Wrick Chatterjee, Adv.
Mr. Tanmaya Agarwal, AOR

Mr. Shrish Kumar Misra, AOR
Ms. Deepika Mishra, Adv.
Mr. Ajay Kumar, Adv.
Mr. Bimlesh Kumar Pandey, Adv.
Mr. Raghvendra Upadhyay, Adv.

Mr. Braj Kishore Mishra, AOR
Mr. Abhishek Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned counsel for the petitioner that during the pendency of this proceeding, the proposed respondent has purchased the property. In view of the matter, this Court deem it fit that it is an appropriate and fit case to implead the proposed respondent as contesting respondent. Notice to the newly impleaded respondent.

Four weeks' time is granted to file the amended Memo of Parties.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)